F.No. 01(03)/Roster/CESTAT/2025-part-II

Customs, Excise and Service Tax Appellate Tribunal

West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 22.08.2025

ORDER NO. 155 of 2025

Hon'ble President is pleased to partially modify the roster order no. 102 of 2025 for

CESTAT, New Delhi on 25.08.2025 as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 25.08.2025	Hon'ble Mr. Justice Dilip Gupta, President	Chamber work.
	Dr. Rachna Gupta, Hon'ble Member (Judicial) and Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench Matters.

By Order

Deputy Registrar

SPS to Hon'ble President/ Hon'ble Members, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi/O/o Chief Commissioner (AR), New Delhi /Notice Board/Website/Guard File/Office Copy.

F.No. 01(03)/Roster/CESTAT/2025-part-II

Customs, Excise and Service Tax Appellate Tribunal

West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 22.08.2025

ORDER NO. 156 of 2025

Hon'ble President is pleased to partially modify the roster order no. 102 of 2025 for

STAT, New PERIOD	Delhi on 22.08.2025 as follows:- CORAM	WORKS ASSIGNED
On 22.08.2025	Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench Matters.
	Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Chamber work.
		Dy Order

By Order

Deputy Registrar

SPS to Hon'ble President/ Hon'ble Members, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi/O/o Chief Commissioner (AR), New Delhi /Notice Board/Website/Guard File/Office Copy.